

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

GOVERNMENT ORDER NO:- 10568 - JK (LD) of 2025

DATED:- 25 - 08 - 2025

Sanction is hereby accorded to the appointment of Officer's of Tourism Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

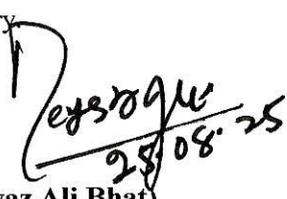
Secretary to Government

Dated: 25.08.2025

No:-LAW-OIC/08/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Tourism Department.
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 10568 – JK (LD) of 2025 dated 25.08.2025.

| S.No | Case title | Name of Officer (OIC) |
|-------------|---|---|
| 1. | WPC/ 2051/2023 titled Ajaz Ahmed Vs UT of J&K | Ms. Savita Chouhan, JKAS Deputy Director Tourism, (Adm) Ph. No.9419373972 e-mail- wingestates@gmail.com |
| 2. | WPC /1288/2024 & CCP(S)/83/2025 titled Ascon Contractors Pvt. Ltd Vs UT | Ms. Mamta Sharma Deputy Director Tourism (P&S) Jammu. Ph.No.9419144350 E-mail-ddptourismjammu@gmail.com |
| 3. | WPC No. 1361/2023 titled Rattan Chand Vs UT of J&K and others | Ms. Mamta Sharma Deputy Director Tourism (P&S) Jammu. Ph.No.9419144350 E-mail-ddptourismjammu@gmail.com |
| 4. | WPC/1189/2025 titled Khushi Ram Vs Tourism department | Ms. Mamta Sharma Deputy Director Tourism (P&S) Jammu. Ph.No.9419144350 E-mail-ddptourismjammu@gmail.com |
| 5. | AA/14/2017 titled Pawan Kumar Gandotra Vs Tourism Department | Ms. Alka Misra Assistant Director Tourism, Katra Ph.No.9906383995 E-mail-adtourismkatra@gmail.com |
| 6. | WPC /2120/2022 titled Zubeda Bano Vs Tourism Department | Ms. Mamta Sharma Deputy Director Tourism (P&S) Jammu. Ph.No.9419144350 E-mail-ddptourismjammu@gmail.com |
| 7. | CCP(S) 274/2024 in WPC/1455/2021 titled Ashok Kumar and others | Dr. Rajesh Raina, Tourist Officer, Samba-Kathua. Ph.9469709373 E-mail-tourismofficesamba@gmail.com |
| 8. | WPC/3184/2023 titled Deepak Sharma Vs UT of J&K & ors. | Ms. Mamta Sharma Deputy Director Tourism (P&S) Jammu. Ph.No.9419144350 E-mail-ddptourismjammu@gmail.com |
| 9. | WPC/766/2023 titled M/S Madhav Enterprises Vs UT of J&K & ors. | Ms. Mamta Sharma Deputy Director Tourism (P&S) Jammu. Ph.No.9419144350 E-mail-ddptourismjammu@gmail.com |
| 10. | WPC No. 387/2021 titled Raj Painting Works Vs UT | Ms. Mamta Sharma Deputy Director Tourism (P&S) Jammu. Ph.No.9419144350 E-mail-ddptourismjammu@gmail.com |
| 11. | WP (C) No. /2023 titled Neeraj | Ms. Mamta Sharma |

Neeraj

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|-----|---|---|
| | Magotra Vs UT of J&K & Ors | Deputy Director Tourism (P&S) Jammu. Ph.No.9419144350 E-mail-ddptourismjammu@gmail.com |
| 12. | WP (C) No. 2887/2023 titled Tanveer Ahmed Vs UT of J&K and others | Ms. Mamta Sharma Deputy Director Tourism (P&S) Jammu. Ph.No.9419144350 E-mail-ddptourismjammu@gmail.com |
| 13. | WP (C) No. 647/2022 titled Vivek Gupta V/S UT of J&K and others | Ms. Mamta Sharma Deputy Director Tourism (P&S) Jammu. Ph.No.9419144350 E-mail-ddptourismjammu@gmail.com |
| 14. | CMA/2014/1333 titled National Foundation through its Chairman cum Managing Director Bhatti | Ms. Mamta Sharma Deputy Director Tourism (P&S) Jammu. Ph.No.9419144350 E-mail-ddptourismjammu@gmail.com |
| 15. | WP (C) No.2717/2023 titled Abdul Kareem V/S UT of J&K and others & Contempt Petition bearing No.CC(S) No.385/2024 | Ms. Mamta Sharma Deputy Director Tourism (P&S) Jammu. Ph.No.9419144350 E-mail-ddptourismjammu@gmail.com |
| 16. | WP (C) No. /2023 titled Manzoor Ahmad Natnoo | Ms. Mamta Sharma Deputy Director Tourism (P&S) Jammu. Ph.No.9419144350 E-mail-ddptourismjammu@gmail.com |
| 17. | WP(C) No. /2021 Lower Court titled Nehal Singh Vs UT of J&K and others | Ms. Mamta Sharma Deputy Director Tourism (P&S) Jammu. Ph.No.9419144350 E-mail-ddptourismjammu@gmail.com |
| 18. | Suit civil / 239 /2021, suit civil / 242 /2021 & suit civil / 250 /2021 titled Bidhee Singh Vs The Chief Secretary & others | Ms. Mamta Sharma Deputy Director Tourism (P&S) Jammu. Ph.No.9419144350 E-mail-ddptourismjammu@gmail.com |
| 19. | Civil Suit No.240 of 2021 titled Gurvinder Singh Vs the Chief Secretary. | Ms. Mamta Sharma Deputy Director Tourism (P&S) Jammu. Ph.No.9419144350 E-mail-ddptourismjammu@gmail.com |
| 20. | Civil Suit/ 2023 titled Javed Akhter Vs UT of J&K and others | Ms. Mamta Sharma Deputy Director Tourism (P&S) Jammu. Ph.No.9419144350 E-mail-ddptourismjammu@gmail.com |
| 21. | Civil Suit/16/2021 titled Vijay Bajyal Vs Tourism Department. | Ms. Mamta Sharma Deputy Director Tourism (P&S) Jammu. |



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| | | Ph.No.9419144350 E-mail-ddptourismjammu@gmail.com |
| 22. | AA/6437/2025 Titled Pawan Sharma Vs Tourism Department. | Ms.Alka Misra Assistant Director Tourism, Katra Ph.No.9906383995 E-mail-adtourismkatra@gmail.com |
| 23. | OA/146/2025 titled Parshotam Kumar Vs Tourism Department | Ms. Savita Chouhan, JKAS Deputy Director Tourism, (Adm) Ph. No.9419373972 e-mail- wingestates@gmail.com |
| 24. | OA/868/2025 titled Yash pal Vs Tourism Department. | Ms. Savita Chouhan, JKAS Deputy Director Tourism, (Adm) Ph. No.9419373972 e-mail- wingestates@gmail.com |
| 25. | OA/863/2025 titled Gopal Singh Vs Tourism Department. | Ms. Savita Chouhan, JKAS Deputy Director Tourism, (Adm) Ph. No.9419373972 e-mail- wingestates@gmail.com |

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